

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

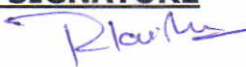
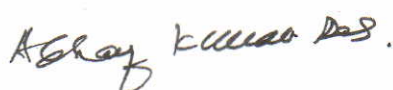
C. P. NO. 16/191/14
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016**

NAME OF THE COMPANY: M/s. M/s. Zed Investment Ltd.

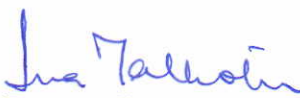
SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K.Pillai	Advocate	Respondent (Sbi)	
2.	ABHAY K. DAS	Adv.	Petitioner	

ORDER

Mr. R.K.Pillai, Ld. Counsel appearing on behalf of Respondent No.2 submits that he shall be filing his objections during the course of the day to the petitioner's application praying for compounding of the offence. Advance copy for the same has been provided to the opposite counsel.

2. To come up on 27.09.2016.


(Ina Malhotra)
Member Judicial